

P
W.P(C)No. 432 OF 2003

ITEM No.MM-5

Court No. 1

SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(Civil) No.432/2003

PHOOLA SINGH & ORS.

Petitioner (s)

VERSUS

STATE OF HARYANA & ORS.

Respondent (s)

Date : 09/09/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE BRIJESH KUMAR
HON'BLE MR. JUSTICE S.B. SINHA

For Petitioner (s)Mr. Hiren Dasan, Adv.
Mr. Rajnish Gupta, Adv.
Mrs Sarla Chandra,Adv.

For Respondent (s)

UPON being mentioned by the counsel the Court made the following
O R D E R

List on the date fixed by the Registry.

Interim relief refused.

(D.P. WALIA)
COURT MASTER

(SURAJ PARKASH)
COURT MASTER